

**IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA 'SMC' BENCH, KOLKATA  
(Before Sri J. Sudhakar Reddy, Hon'ble Accountant Member)**

**ITA No. 1974/Kol/2019**  
Assessment Years: 2013-14

**Sunny Grover.....Appellant**  
**6A, Short Street**  
**Park Street**  
**Kolkata - 700 016**  
**[PAN : AFUPG 8173 M]**

**Vs.**

**Income Tax Officer, Ward-63(1), Kolkata.....Respondent**

**Appearances by:**

*Shri R. Chowdhury, A/R, appeared on behalf of the assessee.*

*Shri Jayanta Khanra, JCIT Sr. D/R, appearing on behalf of the Revenue.*

Date of concluding the hearing : March 19<sup>th</sup>, 2020

Date of pronouncing the order : June 17<sup>th</sup>, 2020

**ORDER**

**Per J. Sudhakar Reddy, AM :-**

This appeal filed by the assessee is directed against the order of the Learned Commissioner of Income Tax (Appeals) – 6, Kolkata, (hereinafter the “Id.CIT(A)”), passed u/s. 250 of the Income Tax Act, 1961 (the ‘Act’), dt. 24/06/2019 for the Assessment Year 2013-14.

2. The Id. Counsel for the assessee has filed an application dt. 19/03/2020, for withdrawal of this appeal stating that the “*assessee is covered under – “Vivad Se Vishwas Scheme”*”. On perusal of the application we dismiss this appeal of the assessee as withdrawn.

3. In the result, appeal of the assessee is dismissed.

***Kolkata, the 17<sup>th</sup> day of June, 2020.***

***Sd/-***

**[J. Sudhakar Reddy]**  
Accountant Member

Dated :17.06.2020  
{SC SPS}

*Copy of the order forwarded to:*

**1. Sunny Grover  
6A, Short Street  
Park Street  
Kolkata - 700 016**

**2. Income Tax Officer, Ward-63(1), Kolkata**

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

True copy  
By order

Assistant Registrar  
ITAT, Kolkata Benches